




ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2020

NAME OF THE COMPANY: Shamkey Cotysn Ltd

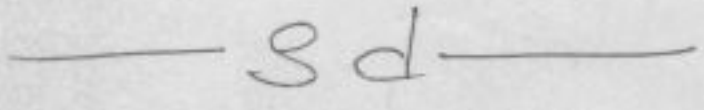
SECTION OF THE COMPANIES ACT: 391/394 of Companies Act 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Dinkar Singh	Adv	Arud	
2.	Zain Abbas	Adv	RP	
3.	G.P. Misra	Adv.	for IPCLtd.	

CP NO. 10/2020

In view of the order passed in CP NO.(IB) 131/ALD/2017, put up 02.03.2020.

Dated: 27.01.2020



(Justice Rajesh Dayal Khare)
MEMBER (J)